

of certain persons, as mentioned therein, to serve as Member of the Central Silk Board for a period of three years from the date of this Notification.

(4) S.O. 4830(E) ., dated the 7th November, 2024, notifying the nomination of the person, as mentioned therein, to serve as Member of the Central Silk Board for a period of three years from the date of this Notification.

[Placed in Library. For (1) to (4), see No. L. T. 979/18/24]

(ii) A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 3642(E) ., dated the 28th August, 2024, nominating two Members of Lok Sabha, as mentioned therein, to serve as Member in the National Jute Board for a period of two years from the date of Notification, issued under sub-section 4(b) of Section 3 of National Jute Board Act, 2008.

[Placed in Library. See No. L. T. 978/18/24]

(iii) A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 4319(E) ., dated the 1st October, 2024, amending the Principal Notification No. S.O. 5459(E), dated the 26th December, 2023, under sub-section (2) of Section 3 of the Jute Packaging Materials (Compulsory Use in Packing Commodities) Act, 1987.

[Placed in Library. See No. L. T. 977/18/24]

II. A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Fifty-fourth Annual Report and Accounts of the Cotton Corporation of India Limited (CCI), Navi Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above corporation.

[Placed in Library. See No. L. T. 976/18/24]

MESSAGE FROM LOK SABHA

MR. CHAIRMAN: Message from Lok Sabha. Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha, at its sitting held on 28th November, 2024, has adopted the following Motion

regarding extension of time for presentation of the Report of the Joint Committee of the Houses on the Wakf (Amendment) Bill, 2024:

“That this House do extend time for the presentation of the Report of the Joint Committee on the Wakf (Amendment) Bill, 2024, up to the last day of Budget Session, 2025.”

STATEMENT BY MINISTER

Status of implementation of the recommendations/observations contained in the Fifty-Third, Fifty-Fourth and Fifty-Fifth reports of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development

विदेश मंत्रालय में राज्य मंत्री; तथा वस्त्र मंत्रालय में राज्य मंत्री (श्री पवित्र मार्गेश्वरिटा): महोदय, मैं निम्नलिखित के संबंध में वक्तव्य सभा पटल पर रखता हूँ :-

- (i) Status of implementation of the recommendations/observations contained in the 53rd Report of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development on ‘Development and Promotion of Jute Industry’ pertaining to Ministry of Textiles.
- (ii) Status of implementation of the recommendations/observations contained in the 54th Report of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development on ‘Schemes/Programmes of Central Silk Board for Development and Promotion of Silk Industry’ pertaining to Ministry of Textiles.
- (iii) Status of implementation of the recommendations/observations contained in the 55th Report of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development on ‘Development of Cotton Sector’ pertaining to Ministry of Textiles.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I rise to announce that the